

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 47(ND)2010  
CA. NO.

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

**NAME OF THE COMPANY:** Mr. Ram Passotam Mittal V/s. M/s Hotel Queen Road Pvt. Ltd


**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Vogesh Jagna, Adv			
2.	Atul Sharma, Adv			
3.	Nitish Jain, Adv			
4.	Abhijeet Negi, Adv			

Petitioner. 

Mr. Jayant K. Mehta	} Adv	] Resp. 1	
Mr. Kush Sharma			
Ms. Suveni Bhagat			
Surajit Bhaduri			R 3, 9, 10
Kshitiz Ahuja			R 7, 8



P.T.O. →

## ORDER

The matter is transferred from Court No.I.

2. A request for adjournment is being made by the ld. Counsel for the petitioner on the ground senior counsel is unavailable. At their request, the matter is adjourned to 28.09.2016.

3. It appears that an application praying for taking certain documents on record is pending. Be listed for disposal.



(Ina Malhotra)  
Member Judicial